

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 421**  
**Appeal No. 93/ND/252/2023**

**IN THE MATTER OF:**

ASTRAL HOLIDAY TOURS PRIVATE LIMITED ... Appellant  
Versus  
REGISTRAR OF COMPANIES DELHI & ... Respondent  
HARYANA

**Under Section 252 (3)**

**Order delivered on 09.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant : Adv. Ashish Middha  
For the ROC : Adv. Jyoti Khurana, Adv. Aakash Sharma

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **20.08.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**